

High COURT OF JAMMU AND KASHMIR & LADAKH

(Office of the Registrar General at Jammu/Srinagar)

ORDER

No: 1081 of 2023/RG

Dated: 15.09.2023

A "Training Program on conversion of court room into VWDC", is scheduled to be held on 23.09.2023, at Jammu under the aegis of Hon'ble Chairperson, Vulnerable Witness Committee, (Constituted by Hon'ble Supreme Court of India) for guidance of Judges and other stake holders such as Legal Aid Lawyers, architects and the engineering staff etc associated with construction and alteration of court buildings.

In this regard, Director J&K Judicial Academy, and two Judicial Officers namely Shri Adnan Sayeed, Additional District & Sessions Judge, Samba and Ms. Swati Gupta, CJM, Kathua are hereby nominated as Nodal Officers and are associated with preparation of Programme.

Further, all Judicial Officers of the UT of J&K and Ladakh are hereby nominated to participate in the programme. The Judicial Officers posted in District Jammu and Samba shall attend the program physically and those posted in all other Districts of UTs of J&K and Ladakh shall participate through virtual mode.

The exact time and venue of the Training Program shall be informed in due course.

By order.



(Shahzad Azeem)
Registrar General

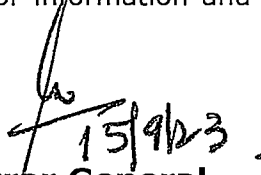
No: 42587-618/RG/GS

Dated: 15-09-2023

Copy of the above forwarded to:

1. Principal Secretary to the Hon'ble Chief Justice, High Court of J&K and Ladakh, Srinagar.
2. Secretary to Hon'ble Mr. / Mrs. Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
4. Registrar Rules, High Court of J&K and Ladakh, Srinagar.
.....for information.
5. Registrar Computer (IT), J&K and Ladakh.
6. Director, J&K Judicial Academy, Srinagar.
.....for information and necessary action.
7. All Principal District & Sessions Judges, of the UT of J&K and Ladakh for information and with the request to get the same circulated amongst all Judicial Officers working under your Jurisdiction.
8. Member Secretary, J&K Legal Services Authority, Srinagar for information and with the request to nominate Legal Aid Lawyers to the Programme. The Legal aid Lawyers nominated from District Jammu and Samba be asked to participate the program physically and those nominated from other districts be asked to attend the program through virtual mode.

9. Member Secretary, Ladakh Legal Services Authority, Leh for information and with the request to nominate Legal Aid Lawyers from UT of Ladakh, who may be asked to attend the program through virtual mode.
10. Shri Adnan Sayeed, Additional District & Sessions Judge, Samba.
11. Ms. Swati Gupta, CJM Samba.
.....for information and necessary action.
12. Director Finance, High Court of J&K and Ladakh.
.....for information and necessary action.
13. CPC e-Courts, High Court of J&K and Ladakh, Jammu for information and with the request to get the same uploaded on the High Court website.
14. Incharge Library, High Court Wing, Jammu / Srinagar for information and keeping the record of the same.


15/9/23
Registrar General